

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2522
ANSWERED ON:25.07.2014
UPLIFTMENT OF STS IN NORTH - EASTERN STATE
Panda Shri Baijayant "Jay"

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the proportion of Scheduled Tribes (STs) in the total population of the North-Eastern States;
- (b) whether there has been a change in the occupational pattern of STs in these areas in the last decade;
- (c) if so, the details thereof;
- (d) whether the Government has sanctioned any centrally sponsored schemes for the upliftment of tribals of the North-Eastern States; and
- (e) if so, the details thereof indicating the funds allocated/released and utilized thereunder during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): The proportion of Scheduled Tribes (STs) in the total population of the North-Eastern States, State-wise, as per Census 2011, is at Annexure-I.
- (b) & (c): Yes, Madam. The details of change in the occupational pattern of STs in these areas in the last decade as per Census 2011, is at Annexure-II.
- (d) & (e): The Ministry of Tribal Affairs supplements the efforts of other Central Ministries and State Governments/UT Administrations by implementing following Schemes for the upliftment of Scheduled Tribes in the country, including North Eastern States:
 - (i) Scheme of Hostels for ST Girls and Boys (ii) Scheme of Establishment of Ashram School in Tribal Sub-Plan Areas. (iii) Post-Matric Scholarship for ST students (iv) Pre-Matric Scholarship for ST students studying in classes IX & X.
 - (v) Scheme of Strengthening Education among ST Girls in Low Literacy Districts
 - (vi) Grant-in-aid to Tribal Research Institutes (TRIs)

In addition to the above schemes, Ministry of Tribal Affairs administers two Special Area Programmes, namely, (i) Grant under Article 275(1) of the Constitution of India and (ii) the Special Central Assistance to Tribal Sub-Plan (SCA to TSP) for the upliftment of tribal population, including North-Eastern State. State-wise allocation, release and utilization of funds under the above schemes/programmes is given at Annexures III to XI.

A new scheme viz., Van Bandhu Kalyan Yojna (VKY) has been launched by the Ministry of Tribal Affairs during 2014-15 for holistic development of tribal people and Rs.100 crore has been earmarked for the scheme during the year 2014-15.